

POST OFFER ADVERTISEMENT TO THE SHAREHOLDERS OF NEWTIME INFRASTRUCTURE LIMITED

Registered Office: - Lotus Plaza, 732/1, Sector-14, Old M G Road, Gurgaon-122001, Haryana.

Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

This Advertisement is being issued by D & A Financial Services (P) Limited (the "**Manager to the Offer**"), on behalf of the Acquirers, namely, M/s Futurevision Consultants (P) Limited and M/s Faith Advisory Services (P) Limited (**Hereinafter Collectively referred to as "Acquirers"**) along with PACs namely Mrs Anita Dham pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, in respect of the open offer to acquire shares of Newtime Infrastructure Limited ("**NIL**" / "**Target Company**"). The Detailed Public Statement ("**DPS**") with respect to the aforementioned offer was published on Wednesday, October 23, 2013 in Business Standard (English-All Editions), Business Standard (Hindi-All Editions), and Lakshadweep (Marathi), Mumbai Edition.

1. Name of the Target Company : NEWTIME INFRASTRUCTURE LIMITED
2. Name of Acquirers & PACs : M/s FUTUREVISION CONSULTANTS (P) LIMITED,
M/s FAITH ADVISORY SERVICES (P) LIMITED
(ACQUIRERS) ALONGWITH PACS MRS ANITA DHAM
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : BEETAL FINANCIAL AND COMPUTER SERVICES (P) LIMITED.
5. Offer Details:
 - a) Date of Opening of the Offer : TUESDAY, DECEMBER 10, 2013
 - b) Date of Closure of the Offer : MONDAY, DECEMBER 23, 2013
6. Last Date of Payment of Consideration : JANUARY 03, 2014
7. Details of the Acquisition :

S.No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 13.00		Rs. 13.00	
2	Aggregate Number of Shares Tendered	44289960		7556795	
3.	Aggregate Number of Shares Accepted	7556795		7556795	
4	Size of the Offer (Number of Share Multiplied by Offer Price per share)	Rs 575769480.00		Rs 98238335.00	
5.	Shareholding of the Acquirer and PACs before Agreements/Public Announcement.	No. of Shares	%	No. of Shares	%
		1660471	0.97	1660471	0.97
6.	Shares to be acquired by way of Agreements.	No. of Shares	%	No. of Shares	%
		120000000	70.44	120000000	70.44
7	Shares Acquired by way of Open Offer.	No. of Shares	%	No. of Shares	%
		44289960	26.00	7556795	4.44
8.	Shares acquired after Detailed Public Statement:- No. of Share Acquired Price of the Shares Acquired % of Share acquired	Nil Nil Nil	N.A N.A N.A	Nil Nil Nil	N.A N.A N.A
9.	Post Offer Shareholding of Acquirers and PACs	No. of Shares	%	No. of Shares	%
		164850120	96.77	129217266*	75.86
10.	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		43189649 (25.36%)	5495880# (3.23%)	43189649 (25.36%)	41128734 (24.14%)

Note: * Out of which 7556795 equity share acquired under the Open Offer and 120000000 equity shares to be acquired in terms of share purchase agreement has not yet been transferred in the name of the acquirers.

This holding comprised of balance shareholding of Sellers after the Open Offer.

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>

The Directors of the Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also the acquirers and PACs shall be jointly or severally responsible for the fulfillment of the obligations under the Offer and as laid down in SEBI (SAST) Regulations, 2011 and subsequent amendments thereto.

Issued by Manager to the Offer on behalf of Acquirer



D & A Financial Services (P) Limited

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Contact Person: Mr. Priyaranjan

Place : New Delhi

Date : January 07, 2014